

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2276
ANSWERED ON:05.12.2014
BAN ON INDIAN MEDICINES IN CHINA
Singh Shri Rakesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether medicines manufactured in the country are much in demand in China if so, the details thereof;
- (b) whether there is any ban on sale of Indian medicines in China;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government has held talks with China to open their market for Indian Pharmaceutical companies; and
- (e) if so, the details and the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) India's export of Pharmaceuticals to China is not significant. The total exports of India's pharmaceuticals are to the tune of USD 14,970 mn during the year 2013-14. Out of which, exports of pharmaceuticals to China is only USD 116.77 mn.
- (b) & (c.) There is no ban on Indian pharmaceutical products in China.
- (d) & (e) India has been raising the issue relating to pharma exports, from time to time, with China at various foras including at India-China Joint Group on Economic Relations, Trade Science and Technology (JEG) level, a Government-to-Government ministerial level dialogue mechanism established in 1988. During the 10th JEG meeting held on 2nd September, 2014 in Beijing, the Indian side requested China to expedite the approval procedure for Indian pharmaceutical product registration which is taking a very long time of 4-7 years presently. The Chinese side expressed its willingness to enhance mutual cooperation on pharmaceutical administration. Pharma Cooperation related issues are being discussed by two sides and a MOU has recently been signed by the two sides during the visit of Chinese Premier.